

Annexure - 7																
Name of Corporate debtor		SRI VENKATRAM SPINNERS PRIVATE LIMITED						Date of Commencement of CIRP		09.08.2019		List of Creditors as on		09.02.2021		
Amount in Rs.																
Sl.No	Details of Claimant			Details of Claim Received			Details of claim admitted							Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting shares in CoC, If Applicable	Amount of Contingent claim	Amount of any mutual dues, that may be set-off			Amount of Claim not Admitted
1	Employees Provident Fund Organisation	Central Government	NA	23.11.2019	2,239,864.00	2,239,864.00	Pending contribution of Employer and Employer	Nil	Nil	No	Nil	Nil	Nil	Nil		
2	Income Tax	Central Government	NA	24.12.2019	1,095,544.00	1,095,544.00	Pending Tax Dues with interest	Nil	Nil	No	Nil	Nil	Nil	-		
3	Employee State Insurance Corporation	Central Government	NA	03.10.2019	833,722.00	825,944.00	Pending contribution of Employer and Employer	Nil	Nil	No	Nil	Nil	Nil	7,778.00		
TOTAL						4,169,130.00	4,161,352.00							7,778.00		
														7,778.00		Interest charged after the date of CIRP commencement (01 days excess interest claim of Rs.7778/-) is disallowed and the balance claim is admitted